

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

ITEM No. 116
(IB)-1028(PB)/2019

IN THE MATTER OF:

Sh. Atul Vasisht Applicant/petitioner
v.
M/s. Sunshine Trade Tower Pvt. Ltd. Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 13.09.2019

Coram:

SH. P. S. N. PRASAD
HON'BLE MEMBER (JUDICIAL)

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:


For the petitioner: Mr. Pankaj Paliwal & Mr. Ajay Kumar, Advs.
For the Respondent(s): Ms. Rakhi Sharma, Adv. along with Mr. Nitish
Kumar, AR

ORDER

Pleadings are complete.

List for arguments on 30.09.2019.


(S. K. MOHAPATRA)
MEMBER (TECHNICAL)


(P. S. N. PRASAD)
MEMBER(JUDICIAL)

13.09.2019
Ritu Sharma